

ITEM NO.1505

COURT NO.12

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19499/2024

[Arising out of impugned final judgment and order dated 10-08-2023
in WP No. 4821/2019 passed by the High Court of Judicature at
Bombay at Nagpur]

MAHARASHTRA STATE ROAD TRANSPORT CORPORATION

Petitioner(s)

VERSUS

SUBHASH S/O LAXMANRAO BRAMHE

Respondent(s)

WITH

SLP(C) No. 19507/2024 (IX)
SLP(C) No. 19506/2024 (IX)
SLP(C) No. 19509/2024 (IX)
SLP(C) No. 19916/2024 (IX)
SLP(C) No. 19504/2024 (IX)
SLP(C) No. 19510/2024 (IX)
SLP(C) No. 19796/2024 (IX)
SLP(C) No. 20215/2024 (IX)
SLP(C) No. 20213/2024 (IX)
SLP(C) No. 19798/2024 (IX)
SLP(C) No. 19797/2024 (IX)
SLP(C) No. 20214/2024 (IX)
SLP(C) No. 19883/2024 (IX)
SLP(C) No. 19868/2024 (IX)
SLP(C) No. 19867/2024 (IX)
SLP(C) No. 19961/2024 (IX)
Diary No(s). 30043/2024 (IX)
SLP(C) No. 20859/2024 (IX)
SLP(C) No. 19347/2024 (IX)
Diary No(s). 15255/2024 (IX)
Diary No(s). 15479/2024 (IX)
Diary No(s). 15842/2024 (IX)
Diary No(s). 16100/2024 (IX)
Diary No(s). 16186/2024 (IX)
Diary No(s). 16613/2024 (IX)
Diary No(s). 16642/2024 (IX)
Diary No(s). 16659/2024 (IX)
Diary No(s). 24449/2024 (IX)
Diary No(s). 24487/2024 (IX)
Diary No(s). 24505/2024 (IX)
Diary No(s). 24535/2024 (IX)
SLP(C) No. 26630/2024 (IX)
Diary No(s). 24736/2024 (IX)
Diary No(s). 24752/2024 (IX)

SLP(C) No. 29719/2024 (IX)

IA No.278766/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.278771/2024-EXEMPTION FROM FILING O.T. and and IA No.278764/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 779/2025 (IX)

IA No. 297467/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 297469/2024 - EXEMPTION FROM FILING O.T.

IA No. 297470/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 24802/2024 (IX)

Diary No(s). 24961/2024 (IX)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 234665/2024

FOR CONDONATION OF DELAY IN FILING ON IA 234666/2024

FOR EXEMPTION FROM FILING O.T. ON IA 234667/2024

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 234668/2024

IA No. 234666/2024 - CONDONATION OF DELAY IN FILING

IA No. 234668/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 234665/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 234667/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 24989/2024 (IX)

SLP(C) No. 778/2025 (IX)

IA No. 290549/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 290552/2024 - EXEMPTION FROM FILING O.T.

IA No. 290547/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 1567/2025 (IX)

IA No. 636/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 638/2025 - EXEMPTION FROM FILING O.T.

IA No. 634/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29317/2024 (IX)

SLP(C) No. 29696/2024 (IX)

Diary No(s). 25538/2024 (IX)

Diary No(s). 25664/2024 (IX)

SLP(C) No. 29282/2024 (IX)

Diary No(s). 28645/2024 (IX)

IA No. 231191/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 29142/2024 (IX)

Diary No(s). 29185/2024 (IX)

IA No.282081/2024-CONDONATION OF DELAY IN FILING and IA No.282084/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.282085/2024-EXEMPTION FROM FILING O.T. and IA No.282082/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.282083/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29731/2024 (IX)

SLP(C) No. 709/2025 (IX)

IA No. 292185/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 292186/2024 - EXEMPTION FROM FILING O.T.

IA No. 292187/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 712/2025 (IX)

IA No. 292179/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 292180/2024 - EXEMPTION FROM FILING O.T.

IA No. 292181/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 29776/2024 (IX)

IA No.288306/2024-CONDONATION OF DELAY IN FILING and IA No.288305/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.288307/2024-EXEMPTION FROM FILING O.T. and IA No.288308/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.288304/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 710/2025 (IX)

IA No. 296785/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 296787/2024 - EXEMPTION FROM FILING O.T.

IA No. 296784/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 30015/2024 (IX)

IA No.283537/2024-CONDONATION OF DELAY IN FILING and IA No.283536/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.283538/2024-EXEMPTION FROM FILING O.T. and IA No.283539/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.283535/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 30121/2024 (IX)

IA No.286385/2024-CONDONATION OF DELAY IN FILING and IA No.286389/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.286391/2024-EXEMPTION FROM FILING O.T. and IA No.286387/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.286392/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29115/2024 (IX)

Diary No(s). 30205/2024 (IX)

IA No.281801/2024-CONDONATION OF DELAY IN FILING and IA No.281800/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281802/2024-EXEMPTION FROM FILING O.T. and IA No.281803/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.281799/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 723/2025 (IX)

IA No. 293140/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 293145/2024 - EXEMPTION FROM FILING O.T.

IA No. 293136/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29709/2024 (IX)

IA No. 273568/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 273572/2024 - EXEMPTION FROM FILING O.T.

IA No. 273566/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 31445/2024 (IX)

IA No.281685/2024-CONDONATION OF DELAY IN FILING and IA No.281690/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281692/2024-EXEMPTION FROM FILING O.T. and IA No.281683/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.281689/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 31448/2024 (IX)

IA No.279410/2024-CONDONATION OF DELAY IN FILING and IA No.279409/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.279411/2024-EXEMPTION FROM FILING O.T. and IA No.279412/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.279407/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29117/2024 (IX)

SLP(C) No. 29720/2024 (IX)

SLP(C) No. 29710/2024 (IX)

SLP(C) No. 722/2025 (IX)

IA No. 296355/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 296360/2024 - EXEMPTION FROM FILING O.T.
 IA No. 296353/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29711/2024 (IX)
 SLP(C) No. 720/2025 (IX)
 IA No. 294779/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 294784/2024 - EXEMPTION FROM FILING O.T.
 IA No. 294777/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 31553/2024 (IX)
 IA No. 284237/2024 - CONDONATION OF DELAY IN FILING
 IA No. 284241/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE
 DEFECTS
 IA No. 284236/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 284239/2024 - EXEMPTION FROM FILING O.T.
 IA No. 284234/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 32174/2024 (IX)
 IA No.282384/2024-CONDONATION OF DELAY IN FILING and IA
 No.282385/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.282386/2024-EXEMPTION FROM FILING O.T. and IA
 No.282383/2024-CONDONATION OF DELAY IN REFILEING / CURING THE
 DEFECTS and IA No.282387/2024-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29116/2024 (IX)

Diary No(s). 32235/2024 (IX)
 IA No.284858/2024-CONDONATION OF DELAY IN FILING and IA
 No.284857/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.284859/2024-EXEMPTION FROM FILING O.T. and IA
 No.284860/2024-CONDONATION OF DELAY IN REFILEING / CURING THE
 DEFECTS and IA No.284856/2024-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29310/2024 (IX)
 Diary No(s). 32437/2024 (IX)
 FOR ADMISSION and I.R. and IA No.281809/2024-CONDONATION OF DELAY
 IN FILING and IA No.281807/2024-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT and IA No.281811/2024-EXEMPTION FROM FILING O.T.
 and IA No.281812/2024-CONDONATION OF DELAY IN REFILEING / CURING
 THE DEFECTS and IA No.281805/2024-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 32534/2024 (IX)
 IA No.285476/2024-CONDONATION OF DELAY IN FILING and IA
 No.285470/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.285479/2024-EXEMPTION FROM FILING O.T. and IA

No.285481/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.285456/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 721/2025 (IX)

IA No. 293396/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 293399/2024 - EXEMPTION FROM FILING O.T.

IA No. 293395/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 29694/2024 (IX)

SLP(C) No. 29695/2024 (IX)

Diary No(s). 36630/2024 (IX)

FOR ADMISSION and I.R. and IA No.281941/2024-CONDONATION OF DELAY IN FILING and IA No.281938/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281942/2024-EXEMPTION FROM FILING O.T. and IA No.281944/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.281937/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 28898/2024 (IX)

Diary No(s). 38413/2024 (IX)

Diary No(s). 38434/2024 (IX)

Diary No(s). 38449/2024 (IX)

Diary No(s). 38460/2024 (IX)

Diary No(s). 38497/2024 (IX)

Diary No(s). 38567/2024 (IX)

Diary No(s). 38575/2024 (IX)

Diary No(s). 38612/2024 (IX)

Diary No(s). 38628/2024 (IX)

SLP(C) No. 26627/2024 (IX)

Diary No(s). 38693/2024 (IX)

Diary No(s). 38716/2024 (IX)

Diary No(s). 38751/2024 (IX)

Diary No(s). 38780/2024 (IX)

Diary No(s). 38819/2024 (IX)

Diary No(s). 38878/2024 (IX)

Diary No(s). 38909/2024 (IX)

Diary No(s). 39642/2024 (IX)

Diary No(s). 39664/2024 (IX)

Diary No(s). 40173/2024 (IX)

SLP(C) No. 22554/2024 (IX)

Diary No(s). 40244/2024 (IX)

SLP(C) No. 22553/2024 (IX)

Diary No(s). 40293/2024 (IX)

Diary No(s). 40315/2024 (IX)

Diary No(s). 40324/2024 (IX)

Diary No(s). 57239/2024 (IX)

IA No. 7306/2025 - CONDONATION OF DELAY IN FILING

IA No. 7309/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 7310/2025 - EXEMPTION FROM FILING O.T.
 IA No. 7312/2025 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 57444/2024 (IX)

IA No. 24177/2025 - CONDONATION OF DELAY IN FILING
 IA No. 24178/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 24180/2025 - EXEMPTION FROM FILING O.T.
 IA No. 24188/2025 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 57811/2024 (IX)

IA No. 21360/2025 - CONDONATION OF DELAY IN FILING
 IA No. 21359/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 21361/2025 - EXEMPTION FROM FILING O.T.
 IA No. 21358/2025 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Date : 27-02-2025 These petitions were called on for pronouncement
 of Judgment today.

For Petitioner(s) : Ms. Mayuri Raghuvanshi, AOR
 Mr. Vyom Raghuvanshi, Adv.
 Ms. Akanksha Rathore, Adv.
 Ms. Kinjal Sharma, Adv.

For Respondent(s) : Mr. Ritesh Patil, AOR
 Mr. Saurabh Singh, Adv.
 Mr. Surya Pratap Deva, Adv.

Mr. P. M. Mishra, Sr. Adv.
 Mr. Shivaji M. Jadhav, Adv.
 Mr. Brij Kishor Sah, Adv.
 Mr. Adarsh Kumar Pandey, Adv.
 Mr. Vignesh Singh, Adv.
 Mr. Aditya S. Jadhav, Adv.
 Mr. Shivaji M. Jadhav, AOR

Hon'ble Mr. Justice K. Vinod Chandran pronounced the non-
 reportable Judgment of the Bench comprising Hon'ble Mr. Justice
 Sudhanshu Dhulia and His Lordship.

Delay condoned.

Leave granted.

The appeals are dismissed.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR

(Signed non-reportable Judgment is placed on the file)